

Declaration of Assets and Liabilities

Year 2025-26

श्री अमरजीत जी
13/12/26

I, **Sanjeev Kumar-3** son of **Shri Ravindra Prasad** aged about **47** Years, belonging to **Bihar Vidhan Sabha Sachiwalaya service** and presently working as **Under Secretary** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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13/12/26

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Sl. No.	Description	Self	Spouse name (s) (Smt. Rashmi Sinha)	Dependant 1 (Doughter) Arkaja Bharti	Dependant-2 (Son) VarenyamVar ij	Dependant-3
(i)	Cash	10,000/-	40,000/-	35,000/-	20,000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Aprox-46,000/- SBI Bank Savings Account	-	-	-	-
(iii)	Bonds, Debentures and shares in Companies	30,000/- R.D. Sahara India	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	12,010/- (LIC Policy) Annual Premium	5,017/- (LIC Policy) Annual Premium	-	-	-
(v)	Motor Vehicles (details of make, etc.)	BR-01-CZ-0995 Bike Bajaj Pulsar 150cc (2016) ----- BR-01HZ-3870 (wagonR2024) Maruti Suzuki	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-70 gram	Gold-160 gram ----- Silver-200 gram	Gold-10 gram ----- Silver-100	Gold-10 gram	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjeev

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s) (Smt.Rashmi Sinha)	Dependant-1 (Doughter) Arkaja Bharti	Dependant-2 (Son) Varenyam Varij	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Residential Plot 1.25 Kattha Hasanpura, Phulwari sharif, Patna. (2009)	-	-	-
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental Home vill+Post-Mafo P.S.-Mehus Djst.Sheikhpura Bihar-811102	Flat-No.605 "Om Palace" Friends colony Ashiyana Nagar Patna-25 (Bihar) (885 Sq.Ft.) (Nov.2022)	-	-	-
(v)	Other (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Home Loan / SBI Main Branch, Gandhi Maidan, Patna.	29,65,000/-
		Car Loan / SBI PBB Branch, Boring Road, Patna	4,50,000/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(e) dues to departments dealing with supply of electricity	-	-

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	1,24,900/- (Assesment year 2025-26) BLVVK5976L	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1133

Gender :-

M (M/F)

Date of Birth :-

0 9 0 8 1 9 7 8 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

BIHAR VIDHAN SABHA SACHIWALAYA

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

SHEIKHUPURA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Sanjeev
13/2/26

Name of Employee: SANJEEV KUMAR-3

Designation: Under Secretary

Department: BIHAR VIDHAN SABHA SACHIWALAYA

Place: PATNA

Date: 13-02-2026

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.